

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1496 of 2019**

**In the matter of:**

**Durga Prasad Agarwal & Anr.**

**....Appellants**

**Vs.**

**Limtex Tea & Industries Ltd. & Anr.**

**....Respondents**

**Present:**

**Appellants: Mr. Abhijeet Sinha, Ms. Suhita Mukhopadhyay and  
Mr. Saikat Sarkar, Advocates.**

**Respondents: Mr. Rishab Kaushik, Advocate for R-1.  
Mr. Abhishek Sharma, Advocate.**

**ORDER**

**17.03.2020:** The Learned Counsel informs this Tribunal that the Reply of R-1 will be filed by tomorrow before the Office of the Registry. After filing of the Reply by tomorrow i.e. 18.03.2020, the matter is directed to be listed on **8<sup>th</sup> April, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[Kanthi Narahari]  
Member (Technical)**

*ha/nn*